

STATEMENT-II

Physical Performance under Employment Assurance Scheme (EAS) during 1995-96

S. No.	Name of the States/UTs	(Lakh Mandays)					(As on 09-07-96)		
		Mandays Generated					No. of works		
		SC	ST	Others	Total	Women	Landless	Completed	in Progress
1.	Andhra Pradesh	89.52	55.37	107.53	252.41	97.84	NR	1822	8614
2.	Arunachal Pradesh	0.00	50.67	0.00	50.67	15.89	0.00	1329	940
3.	Assam	32.64	61.08	88.13	181.85	17.69	90.34	2455	2584
4.	Bihar	79.10	86.38	88.96	254.44	153.36	157.16	7451	8558
6.	Gujarat	14.22	41.33	36.90	92.45	25.75	35.40	3146	3853
7.	Haryana	35.81	0.00	16.30	52.11	12.15	49.30	7779	841
8.	Himachal Pradesh	2.37	2.95	1.54	6.86	0.90	0.00	471	754
9.	J and K	NR	NR	NR	129.96	NR	NR	7405	4865
10.	Karnataka	69.56	26.26	172.92	268.74	70.38	109.82	17586	6901
11.	Kerala	8.79	4.50	19.18	32.47	11.14	2.14	1171	987
12.	Madhya Pradesh	86.03	187.39	114.60	388.02	151.89	127.08	8230	11054
13.	Maharashtra	74.31	73.65	145.27	293.23	93.38	109.89	13475	12777
14.	Manipur	0.00	31.21	0.00	31.21	NR	NR	495	874
15.	Meghalaya	0.02	8.27	0.01	8.30	0.78	1.59	1140	182
16.	Mizoram	0.00	40.91	0.00	40.91	13.75	0.00	NR	NR
17.	Nagaland	0.00	34.46	0.00	34.46	11.11	0.00	236	221
18.	Orissa	74.11	157.45	79.50	311.06	97.72	70.31	13067	11439
20.	Rajasthan	95.44	70.00	122.58	288.02	116.08	51.70	5237	7659
21.	Sikkim	1.75	4.87	9.39	16.01	3.51	0.00	1057	18
22.	Tamil Nadu	95.08	21.49	94.78	211.35	72.92	176.30	20115	4759
23.	Tripura	4.84	13.95	9.24	28.03	9.33	13.17	1736	1658
24.	Uttar Pradesh	151.91	5.30	161.02	318.23	73.43	68.90	7485	13854
25.	West Bengal	52.04	29.03	62.01	143.08	41.54	88.01	1546	3673
26.	A and N Islands	0.00	0.09	0.02	0.11	0.01	0.01	0	1
27.	D and N Haveli	0.00	0.23	0.00	0.23	0.16	0.00	5	10
28.	Daman and Diu	0.00	0.01	0.35	0.36	0.01	0.00	6	2
29.	Lakshadweep	0.00	1.02	0.00	1.02	0.26	0.00	993	726
	All-India	967.54	1007.87	1330.23	3435.59	1090.98	1151.12	125438	107804

NR - Not Reported.

STATEMENT-III

Numer of Job-seekers on the live Register of Employment Exchange in Uttar Pradesh

(In thousands)

Year (at the end of)	Number on Live Register
1993	2379.6
1994	2356.6
1995	2514.5
1996 (31st March)	2496.0

Note : Job-seekers registered with the Employment Exchanges are not necessarily unemployed.

Development of NCR

2295. SHRI PINAKI MISRA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the sub-group on National Capital Region (NCR) has submitted its report for developing the NCR during 1995-2005;

(b) if so, the details of the projects included and the estimated expenditure thereon; and

(c) the details of the progress made so far for the development of the NCR?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). Yes, Sir.

A Sub-Group on NCR Issues was constituted under the Working Group on Urban Development including Urban Transport set up by the Planning Commission for the Ninth Five Year Plan. The Sub-Group, while formulating its proposals about various development projects and related investments, for implementation during the Ninth Plan period, has also made detailed estimates on the overall development requirements for NCR during 1995-2005. These are to be examined before a final view is taken on this issue.

(c) Upto May, 1996 a total of 46 development projects have been completed; while, another 43 projects are in various stages of implementation in the towns of Haryana, Rajasthan and Uttar Pradesh and the Countermagnet Areas located in Madhya Pradesh (Gwalior), Rajasthan (Kota), Punjab (Patiala) and Uttar Pradesh (Bareilly).

[Translation]

Recognition to Unions

2296. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have laid down 35% as criteria for providing recognition to the Unions under the Ministry of Communications;

(b) if so, whether some Unions are already recognised in the Ministry of Communications;

(c) if so, the details thereof;

(d) whether the Ministries are abiding this decision of the Government; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). In terms of rule 5 (d) (i) of the Central Civil Services Recognition of Service Associations) Rules, 1993, Service Associations seeking recognition under these Rules should have minimum 35% membership. It also provides that where one Association in a particular category have 35% or more membership another Association with second highest membership subject to a minimum membership of 15% can be recognised. These Rules are applicable to all Service Associations in various Ministries/Departments excluding the Industrial employees of Ministry of

Railways and workers employed in Defence installations of Ministry of Defence. List of Associations under Ministry of Communication recognised before notification of the said Rules on 5.11.93 is enclosed as Statement - I and II.

(d) and (e). No case has come to notice of Government in which any Ministry/Department have not abided by the relevant decision.

STATEMENT-I

List of recognised staff federation/staff union service associations in the Deptt. of Telecom.

1. Staff Federations

- (i) National Federation of Telecom Employees.
- (ii) Federation of National Telecom Organisation.
- (iii) Bhartiya Telecom Employees Federation.

2. Staff Union Affiliated To N.F.T.E.:

- (i) All India Telecom Employees Union Class - III.
- (ii) All India Telecom Engineering Employees Union Line Staff & Group D.
- (iii) All India Telegraph Traffic Employees Union Class-III.
- (iv) All India Telegraph Traffic Employees Union Class-IV, CHQ.
- (v) All India Telecom. Administrative Offices Employees Union Class-III.

3. Staff Unions Affiliated to F.N.T.O.:

- (i) All India Telegraph Traffic Ministerial Employees Union.
- (ii) National Union of Telegraph Traffic Employees Group 'D'.
- (iii) National Union of Telegraph Engineering Employees Line Staff and Group 'D'.
- (iv) All India P&T Administrative Offices Association.
- (v) National Union of Telegraph Engineering Employees Class-III.
- (vi) Junior Telecommunication Officer's Association. (India).
- (vii) National Union of Telegraph Traffic Employees Class-III.
- (viii) All India Telegraph Assistant Superintendent Association.
- (ix) All India Telephone Traffic Employees Association.
- (x) All India P & T Civil Wing Non-Gazetted Employees Union.